

OA 1028/03

(9) 13-8-04

Hon. Mr. A.K. Bhattacharya, J.M.
Hon. Mr. D.R. Tiwari, A.M.

None has appeared on behalf of the applicant even in the revised call. Shri D.P. Singh, holding brief of Shri K.P. Singh, learned counsel for the respondents is present.

It is also seen that no R.A. has been filed by the applicant so far. It appears that applicant is not interested in pursuing this matter, therefore, this O.A. is dismissed in default and for non-prosecution.

[Signature]
A.M.

[Signature]
J.M.

(12)